

GOVERNMENT OF MEGHALAYA
LABOUR DEPARTMENT

NOTIFICATION

No.LBG.73/12/Pt-1/361

Dated Shillong the 28th March, 2020

The Department of Labour in collaboration with the Department of Revenue & Disaster Management is planning to provide financial assistance to marginal sections of the society who have been deprived of their daily wages during the lockdown period, the Scheme details of which will be notified soon.

Therefore, all those daily wage earners whose employment have been affected during the COVID-19 lock down period may kindly submit details to the **State Emergency Operation Centre (EOC) number 1070 (Toll free)**.

The following categories are not entitled as they have been assisted through different mechanisms;

- (1) Building & Other Construction Workers (BOCW) through Welfare Board.
- (2) MGNREGA Workers through BDO's of C&RD blocks.
- (3) Muster Roll Workers through respective Departments.
- (4) Casual Wage Workers in Government, Semi-Government Departments through respective Organizations.

Information may be given to the Toll free number with the following information.

Name of Claimant	Name of Village/ Locality	EPIC No.	Nature of Work	Phone/ Contact No.	Bank A/c No with IFSC Code

All information should be furnished to the Toll free no. by 3rd April, 2020.

NB: Only Adult Wage earners who have been deprived employment can make a claim. Frivolous/ fraudulent claimants will be prosecuted in accordance with the law.

Sd/-

(Shri D.P.Wahlang, IAS)

Principal Secretary to the Govt. of Meghalaya
Labour Department

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